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these sets could not be rectified satisfactorily by M/s. BEL, Bangalore who have been approached to set right these sets free of cost or to refund the cost of these sets to Delhi Police.

Decentralisation of Planning in Industrial Sector

- 27. SHRI RADHAKANTA DIGAL: Will the Minister of PLANNING be pleased to state:
- (a) whether Government have not taken a decision to decentralise the very process of plan formation, particularly in the industrial sector;
- (b) if so, the opinion expressed by the experts in this regard;
- (c) whether Government have examined the suggestion of the experts; and
- (d) if so, the final decision taken thereon?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLE-MENTATION (SHRI MADHAVSINH SOLANKI): (a) In addition to the National and State level Planning, the Government is examining the possibility of enlarging the scope of district level planning. Apart from other areas of socio-economic activities, a greater thrust to industrial planning at State and District level is also envisaged.

(b) to (d). These are in the process of discussion as an on-going exercise in Eighth Plan formulation.

Committee on Defence Expenditure

- 28. SHRI BASUDEB ACHARIA: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government had appointed an Experts Committee in 1976 on defence expenditure; and
- (b) if so, what were its recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b). From the records

available, there is no indication of Government having appointed an Experts Committee in 1976 on Defence expenditure.

Defence Expenditure

- 29. SHRI SAIFUDDIN CHOW-DHARY: Will the Minister of DEFENCE be pleased to state:
- (a) the percentage of expenditure of defence on pay and allowances, stores and ordnance factories, capital base of the armed forces and maintenance of equipments for the year 1987-88; and
- (b) how much of the total defence expenditure is spent in importing defence items?

THE MINISTER OF DEFENCE (SHRI K.C. PANT): (a) Based on the gross defence expenditure for 1987-88 (RE),

- (i) "Pay and Allowances" (including Ordnance Factories) represents 32.94%.
- (11) "Stores" (including Ordnance Factories) represents 31.65%.
- (iii) "Capital base of the armed forces" (including Ordnance Factories) represents 24.99%.
- (iv) "Maintenance of Equipment" represents 22.59% which is part of (ii) above.
- (b) The information cannot be disclosed in the interest of national security.

(Translation)

Entry of Terrorists in Delhi

- 30. SHRI RAJ KUMAR RAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have seen the press reports which appeared in 'Jansatta' on 5 July, 1988 regarding entry of terrorists in Delhi with deadly weapons; and
- (b) if so, the preventive measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND